



सत्यमेव जयते

GOVERNMENT OF INDIA

**DIRECTORATE GENERAL OF CIVIL AVIATION**

OPP. SAFDARJUNG AIRPORT, NEW DELHI -110 003

## **PUBLIC NOTICE**

F. No: AV/22025/37/DMS/Med

Dated: 29<sup>th</sup> April 2020

Subject: **RESCHEDULING AND CURTAILING OF MEDICAL APPOINTMENTS FOR CIVIL AIRCREW MEDICAL EXAMINATION AT INDIAN AIR FORCE MEDICAL EXAMINATION/ BOARDING CENTERS IN VIEW OF GLOBAL CORONA VIRUS OUTBREAK**

This public notice shall be read in-conjunction with public notice issued vide AV/22025/37/DMS/Med dated 20 Mar 2020.

2. Due to Global Corona Virus Outbreak the conduct of Class 1 Renewal Medical Examination at 17 AF Medical Examination Centers and 03 IAF Boarding Centers i.e MEC (E) Jorhat, 11 AF Hospital Hindon & MEC (Command Hospital Air Force Bangalore) have been further discontinued upto 30 Jun 2020.
3. Two IAF Boarding Centers i.e AFCME, New Delhi & IAM, IAF Bangalore will only be conducting Special Medical Examination, Post Temporary Unfit Review Medical Examination, Post 60 years Medical Examination & any other Medical Examination, if recommended in the previous Medical Assessment (other than age mandatory Class 1 Renewal Medical Examination).
4. All pilots who have been accorded medical appointment w.e.f 01 May 2020 at MEC (E) Jorhat, 11 AF Hospital Hindon & MEC Command Hospital Air Force Bangalore for Medical Examination as mentioned in Para 3 above, are to reschedule their Medical Appointment at IAM, IAF Bangalore or at AFCME, New Delhi only.
5. All Initial/ Re-Initial Class 1 Medical Examination scheduled after 01 May 2020 till 30 Jun 2020 stands cancelled. Applicants are advised to seek a fresh medical appointment after 01 Jul 2020 for the same, if they wish to undergo Initial/ Re-Initial Medical Examination at one of the IAF Boarding Center.
6. The periodic medical examination alongwith other routine Civil Aircrew Medical Examination i.e Age mandatory Renewals (Every fifth year, starting from the age of 25 yrs upto age of 60 yrs) & Non-Mandatory Class 1 Renewal Medical Examination are to be conducted by DGCA empanelled Class 1 Medical Examiners as a one-time measure till 30 Jun 2020 with following recommendations on CA Form 34A & CA Form 35 - 'Next Medical Examination to be undertaken at one of the IAF Boarding Centre'.
7. Any special investigation which is mandatory for conduct of periodic medical examination at IAF Boarding Center are to be undertaken only when the medical examination is scheduled at IAF Boarding Center during subsequent medical examinations.

**Director General of Civil Aviation**